

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.P. No. 170/96

in
O.A. No. 1260/91 1350/91

(23)

New Delhi this the 25th Day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

Hon'ble Shri K. Muthukumar, Member (A)

1. Shri Shri Mohan Panday,
Dy. Chief Controller,
Northern Railway
Allahabad.
2. Shri S.K. Sisodia,
Dy. Chief Controller,
Northern Railway,
Allahabad.
3. Shri S.K. Jain,
Dy. Chief Controller,
Northern Railway,
Tundla.
4. Shri A.K. Sharma,
Dy. Chief Controller,
Railway Board,
New Delhi.

Petitioner

(By Advocate: Shri B.L. Madhok, proxy for
Shri B.S. Mainee, counsel for the petitioner)

--Versus--

1. Shri S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri M.N. Chopra,
Divisional Railway Manager,
Northern Railway,
Allahabad

Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

In view of the order passed by us on 15.9.1997,
this C.P. is disposed of. Order discharged.

(K. Muthukumar)
Member (A)

(Dr. Jose P. Verghese)
Vice Chairman (J)